


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.258/9/HDB//2017
NAME OF THE COMPANY	SEW Infrastructure Limited
NAME OF THE PETITIONER(S)	Dhanalaxmi Iron Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	SEW Infrastructure Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri	Advocate	7331108705	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVINASH DESAI	ADVOCATE	avinash@desai-law-offices.com	
KHAMAR KANTAMNENI	ADVOCATE	8886886895	

Heard Mrs. D. Siri, learned counsel for the petitioner and Mr. Avinash Desai and Mr. Khamar Kantamneni, learned counsels for the respondent ; takes notice for the respondent and requested time.

Post the case on 04.12.2017.


Member (Technical)


Member (Judicial)